

>

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2012 (Amendment Of Section 164a).

SHRIMATI SUMITRA MAHAJAN (INDORE): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRIMATI SUMITRA MAHAJAN : I introduce the Bill.

---